

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

RAJYA SABHA
UNSTARRED QUESTION NO-1077
ANSWERED ON-13/02/2025

LOK ADALATS

1077 SHRI RAJEEV SHUKLA:

Will the Minister of Law and Justice be pleased to state:

- (a) the details of e-Lok Adalats organised in the country during the last three years, State-wise;
- (b) the details of permanent Lok Adalats functioning presently, State-wise;
- (c) the details of funds allocated for the expenses to be incurred in organization of Lok Adalat and e-Lok Adalats;
- (d) whether there is any proposal to organise more Lok Adalats and e-Lok Adalats in the country; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a): E-Lok Adalats started functioning during covid pandemic which significantly improved access to justice for people who were not able to physically participate in the Lok Adalats. The first E-Lok Adalat was held on 27.06.2020 and since then, E-Lok Adalats have been organized in 28 States / UTs. The State/UT-wise details of e-Lok Adalats organized in the country since 2020 are at Annexure – A.

(b): The State/UT-wise details of Permanent Lok Adalats functioning as on December, 2024 are at Annexure – B.

(c): Allocation of funds to State/UT State Legal Services Authorities is made for all activities including expenses to be incurred in organization of Lok Adalat and e-Lok Adalat. During the current financial year, Rs. 200 crore has been allocated to NALSA for conduct of their various activities including for Lok Adalats and e-Lok Adalats.

(d) and (e): Every year, NALSA issues a calendar for the year for organising National Lok Adalats. During the year 2025, National Lok Adalats are scheduled to be held on 8th March, 10th May, 13th September and 13th December. State Lok Adalats are organised by State/UT Legal Services Authorities as per local conditions and needs.

Statement as referred in reply to Rajya Sabha Unstarred Question No. 1077 for answering on 13.02.2025 raised by Shri Rajeev Shukla, MP – Lok Adalats

Statement showing details of e-Lok Adalats organized in the country since 2020							
S. No.	Name of the State/UT Authority	Pre-Litigation Cases		Pending Cases in Courts		Total	
		Taken Up	Disposal	Taken Up	Disposal	Taken Up	Disposal
1	Andhra Pradesh	661	214	22,072	15,500	22,733	15,714
2	Arunachal Pradesh	141	18	67	23	208	41
3	Bihar	58,182	17,469	9,023	3,078	67,205	20,547
4	Chandigarh	0	0	70	12	70	12
5	Chhattisgarh	13,434	7,789	17,343	9,946	30,777	17,735
6	Delhi	17,456	14,532	95,624	82,099	1,13,080	96,631
7	Goa	0	0	170	65	170	65
8	Gujarat	30,34,794	20,51,115	37,738	20,945	30,72,532	20,72,060
9	Haryana	3,755	3,625	9,565	4,985	13,320	8,610
10	Himachal Pradesh	2,72,292	11,688	416	244	2,72,708	11,932
11	Jammu and Kashmir	2,281	1,575	8,923	6,291	11,204	7,866
12	Jharkhand	1,81,033	1,17,468	58,832	37,411	2,39,865	1,54,879
13	Karnataka	27,585	15,541	3,33,647	2,04,935	3,61,232	2,20,476
14	Kerala	3,985	986	35,541	25,271	39,526	26,257
15	Madhya Pradesh	3,661	312	36,592	8,385	40,253	8,697
16	Maharashtra	8,93,07,997	74,82,029	88,01,647	10,16,097	9,81,09,644	84,98,126
17	Manipur	881	738	172	91	1,053	829
18	Meghalaya	133	33	25	8	158	41
19	Mizoram	1,856	283	168	47	2,024	330
20	Odisha	23,806	1,143	24,272	4,236	48,078	5,379
21	Punjab	5,327	536	9,387	6,639	14,714	7,175
22	Rajasthan	36,725	6,438	57,865	29,674	94,590	36,112
23	Sikkim	1,136	260	236	59	1,372	319
24	Telangana	887	862	12,450	10,408	13,337	11,270
25	Tripura	2,350	505	1,472	169	3,822	674
26	Uttar Pradesh	2,62,807	1,70,942	2,00,384	1,32,544	4,63,191	3,03,486
27	Uttarakhand	3,591	408	12,168	4,210	15,759	4,618
28	West Bengal	15,657	1,927	12,281	9,032	27,938	10,959
	Grand Total	9,32,82,413	99,08,436	97,98,150	16,32,404	10,30,80,563	1,15,40,840

Statement as referred in reply to Rajya Sabha Unstarred Question No. 1077 for answering on 13.02.2025 raised by Shri Rajeev Shukla, MP – Lok Adalats

Statement showing details of Permanent Lok Adalats (PLAs) functioning as on December, 2024		
S. No.	Name of the State / UT Authority	PLAs
1	Andaman and Nicobar Islands	0
2	Andhra Pradesh	13
3	Arunachal Pradesh	0
4	Assam	13
5	Bihar	0
6	Chandigarh	1
7	Chhattisgarh	5
8	Dadra and Nagar Haveli	0
9	Daman and Diu	1
10	Delhi	3
11	Goa	2
12	Gujarat	0
13	Haryana	21
14	Himachal Pradesh	0
15	Jammu and Kashmir	0
16	Jharkhand	24
17	Karnataka	6
18	Kerala	3
19	Ladakh	0
20	Lakshadweep	0
21	Madhya Pradesh	50
22	Maharashtra	4
23	Manipur	0
24	Meghalaya	0
25	Mizoram	0
26	Nagaland	0
27	Odisha	22
28	Puducherry	0
29	Punjab	22
30	Rajasthan	36
31	Sikkim	0
32	Tamil Nadu	32
33	Telangana	6
34	Tripura	8
35	Uttar Pradesh	71
36	Uttarakhand	4
37	West Bengal	0
	Grand Total	347

